

**RESERVE BANK OF INDIA**

www.rbi.org.in
www.rbi.org.in/hindi
e-mail: helpprd@rbirg.in

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

September 17, 2005

Reserve Bank Cancels Certificate of Registration of Dheva Investments & Finance (India) Pvt. Limited, Chennai

The Reserve Bank of India, has on September 8, 2005 cancelled the certificate of registration granted to Dheva Investments & Finance (India) Pvt. Limited, having its registered office at 5C, Mookambika Complex, No.4, Lady Deslkachary Road, Mylapore, Chennai for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, Dheva Investments & Finance (India) Pvt. Limited cannot transact the business of a non-banking financial institution..

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

Press Release: 2005-2006/346